

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 301 of 2013 & I.A. No. 397 of 2013**

**Dated : 17<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**North Municipal Corporation  
of Delhi**

...

**Appellant(s)**

**Versus**

**Delhi Electricity Regulatory  
Commission & Ors.**

...

**Respondent(s)**

Counsel for the Appellant(s) : Mr. B.P. Agarwal

Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1  
Mr. Alok Shankar for R-2

**ORDER**

At the request of the learned counsel for the parties, post the matter for hearing on **5<sup>th</sup> May, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

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**(Rakesh Nath)**  
**Technical Member**